

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.A NO.255/KB/17  
C.P No.565/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		Roofers Infra-Projects Ltd. (W.B)	
Under Section		391(2), 394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

None responded.

List the matter on 04/09/2017.

*Sd.*  
(Vijai Pratap Singh)  
Member (J)